

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**ORDER**

*Imphal, the 8<sup>th</sup> March, 2021*

No. HCM/DW-37/2019-Estt.(i)/ 5449 The following persons are hereby engaged as Daily Wagers (Drivers) upon daily wages of Rs. 225/- per day w.e.f. the date of their joining. They shall not claim regularization of their services based on this purely temporary engagement.

Sl. No.	Name
1.	Shri Y. Surjakanta
2.	Shri Ningombam Herojit Meitei
3.	Shri Arambam Sanjoy Singh
4.	Gotimayum Manoj Sharma

They shall forthwith report for duty before the Deputy Registrar (Admn.) on receipt of this order.

**Sd/-**  
**(PH. JAPAN SINGH)**  
I/C REGISTRAR (ADMN.)  
HIGH COURT OF MANIPUR

Endt. No. HCM/DW-37/2019-Estt.(i)/ 5450 - 61

Imphal, the 8<sup>th</sup> March, 2021

Copy to:-

1. The Registrar (Judl.), High Court of Manipur.
2. The Jt. Registrar (Judl.), High Court of Manipur.
3. All Deputy Registrars, High Court of Manipur.
4. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
5. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, Judge, High Court of Manipur  
- for kind information to His Lordship.
6. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, Judge, High Court of Manipur  
- for kind information to His Lordship.
7. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, Judge, High Court of Manipur  
- for kind information to His Lordship.
8. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur -  
for kind information to His Lordship.
9. The Private Secretary to Registrar General, High Court of Manipur.
10. The System Analyst, High Court of Manipur.  
- He is requested to upload the same in the Official Website of this Registry.
11. The Persons Concerned.
12. Concerned file/Guard File.

*Ph. Japan Singh*  
I/C REGISTRAR (ADMN.) 08/03/21  
HIGH COURT OF MANIPUR